

Morning Session

PRL. CIVIL JUDGE AND JMFC, HOSAKOTE
In the Court of GIRISHA R B
ADDL. CIVIL JUDGE AND JMFC
Cause List Dated 21-04-2021

Case Type	Case No./Year	Sub Stage	Advocate
Summons to defendants			
1) O.S.	31/2009		
2) O.S.	69/2014		S M Hanumantha rao
3) FDP	7/2014		P Muniraju
4) O.S.	401/2014		Doddegowda H S
5) O.S.	7/2016		P Muniraju
6) O.S.	179/2016		P Muniraju
7) O.S.	127/2019		Chalapathi
8) O.S.	31/2020		K Nagaraj
9) O.S.	88/2020		N Govinda Gowda
10) O.S.	272/2020		A C Subramanya
11) O.S.	65/2021		M D Basavanna
HEARING			
12) O.S.	227/2013		D S Ramesh Reddy
13) O.S.	229/2017		A G Nagaraja
14) O.S.	329/2018		Malluraiah
15) O.S.	3/2020		J N Anitha
16) O.S.	89/2021		Vasanth Kumar B M
ISSUES			
17) O.S.	317/2019		K SHIVASHANKAR
18) O.S.	353/2019		Harendra
EVIDENCE..			
19) O.S.	215/2008		D L Somesh
20) O.S.	17/2009		
21) O.S.	177/2011		K R Ramakrishnaiah
22) O.S.	181/2011		Muniraja .K
23) O.S.	194/2013		Anjaneya A B
24) O.S.	195/2013		Anjaneya A B
25) O.S.	196/2013		Anjaneya A B
26) O.S.	273/2014		M.Srinivas , Lalithasrinivas
27) O.S.	177/2015		H Maregowda
28) O.S.	65/2016		N.Munikrishnappa and Ravikumar K.M
O.S.	171/2016		N. Govinda Gowda -

Morning Session.

30) O.S.	183/2016	Mylaraiah Associates
31) O.S.	63/2017	P S Manjunatha
32) O.S.	25/2018	H M Ananda Kumar
33) O.S.	231/2018	G R Lakshmipathi
34) O.S.	293/2018	A C Subramanya
35) O.S.	321/2019	B M Lokesh
36) O.S.	335/2019	H M Ananda Kumar
37) O.S.	41/2021	Harendra
ARGUMENTS		
38) O.S.	73/2004	C N Narayana NGG,LMN,KMR,HR
39) O.S.	281/2015	G Shantha
JUDGEMENT.		
40) O.S.	58/2020	H M Ananda Kumar
Await Notice		
41) EX	26/2013	P Muniraju
For Enquiry		
42) FDP	3/2017	P Muniraju
43) FDP	4/2017	P Muniraju
44) FDP	5/2017	APP
Further Evidence		
45) O.S.	101/2012	Malluraiah, Bharathi R
Steps		
46) EX	7/2013	P Muniraju
47) EX	17/2013	P Muniraju
48) EX	27/2013	Babu
49) O.S.	319/2016	K V Venkatesh
50) EX	3/2019	G V K Associates
51) EX	16/2019	H M Ananda Kumar
52) O.S.	99/2020	K Vishwanath
53) EX	6/2020	
Amended plaint		
54) O.S.	25/2012	ANJANAPPA T.V.
55) O.S.	273/2013	D L Somesha
written statement		
56) O.S.	325/2019	C N Narayan
57) O.S.	169/2020	Y N Sathya Narayana Rao
58) O.S.	229/2020	Muniraju K N
Await summons		
59) O.S.	203/2016	P.Muniraju
Hearing on IA		
60) O.S.	303/2017	Lakshmana murthy N

Morning Session.

61) O.S.	171/2019	K N Subramani
62) O.S.	273/2019	Rajesh Gowda
63) O.S.	5/2020	J N Anitha
Notice to Respondent		
64) Misc	13/2017	C N Narayan
65) FDP	9/2018	Hareesh M
OBJECTIONS		
66) O.S.	243/2011	AG Nagaraj
67) O.S.	261/2017	N Govinde Gowda
68) O.S.	45/2019	S M Hanumantha Rao
69) O.S.	121/2019	Devika P.
70) O.S.	327/2019	M Ananda
71) O.S.	349/2019	A G Nagaraja
72) O.S.	123/2020	K R Ananda Kumar
Notice to proposed LRs		
73) O.S.	115/2018	J M Ravi Kumar
Verify draft		
1) CrI.Misc.	85/2021	P Lakshminarayana
2) CrI.Misc.	92/2021	A G Nagaraja
HEARING		
3) C.C.	731/2014	Basavaraj G
JUDGEMENT.		
4) C.C.	172/2008	APP
Steps		
5) CrI.Misc.	66/2021	Fayaz Ahmed
6) CrI.Misc.	68/2021	Fayaz Ahmed
Summons to accused		
7) C.C.	2074/2019	APP
8) C.C.	240/2021	APP
FINE LAVY WARRANT		
9) CrI.Misc.	2/2008	
Issue NBW to accused		
10) C.C.	354/2014	APP
11) C.C.	8/2016	APP
12) C.C.	1764/2019	M Subramanya
13) C.C.	3933/2020	APP
Notice to Respondent		
14) CrI.Misc.	104/2021	Fayaz Ahammed

Afternoon Session,

PRL. CIVIL JUDGE AND JMFC, HOSAKOTE
In the Court of Vinayak Mayannavar
PRL. CIVIL JUDGE AND JMFC
Cause List Dated 21-04-2021

Case Type	Case No./Year	Sub Stage	Advocate
Summons to defendants			
1) O.S.	208/2020		Padma A
2) O.S.	255/2020		H M Ananda Kumar
3) O.S.	283/2020		C N Narayan
HEARING			
4) FDP	16/2013		N Govinda Gowda
5) O.S.	312/2019		Anitha G
6) O.S.	88/2021		Vasanth Kumar B M
ISSUES			
7) O.S.	68/2019		Narayanaswamy M
ARGUMENTS			
8) O.S.	280/2013		Krishnappa
Emergent Notice			
9) O.S.	84/2021		Sathosh Kumar H S
Further Evidence			
10) O.S.	320/2013		K Ramesh
FURTHER PLAINTIFF EVIDENCE			
11) EX	16/2014		B Narayana reddy
written statement			
12) O.S.	94/2021		Pradeep Naik K
Notice to Respondent			
13) Misc	7/2014		A C Subramanya
OBJECTIONS			
14) FDP	1/1993		VS KGR
15) O.S.	194/2020		Muniraju K N
Summons to cws			
1) C.C.	1047/2017		APP
SUMMONS			
2) C.C.	1775/2016		APP
3) CrI.Misc.	91/2021		Basavaraj G
NOTICE			
4) P.C.R.	116/2019		M Ramachandra gowda

Afternoon Session.

- 5) CrI.Misc. 325/2018
6) CrI.Misc. 198/2019
7) P.C.R. 77/2020
8) P.C.R. 170/2020

M Venkatagiriappa
K B Ramanjinappa
P Lakshminarayana
Bonny Karyappa and
Surabhi Santhosh

EVIDENCE..

- 9) C.C. 1376/2012
10) C.C. 502/2013
11) C.C. 1425/2016
12) C.C. 1073/2017

APP
NIL
APP
APP
A C Subramanya

FIRST HEARING

- 13) C.C. 2784/2020
14) C.C. 2785/2020
15) C.C. 2786/2020
16) C.C. 2787/2020

APP
APP
APP
APP

FRAMING OF CHARGE OR PLEA

- 17) C.C. 1213/2011
18) C.C. 1693/2014
19) C.C. 700/2015
20) C.C. 1296/2015
21) C.C. 1212/2016
22) C.C. 1888/2016
23) C.C. 1956/2016
24) C.C. 674/2017
25) C.C. 846/2017
26) C.C. 847/2017
27) C.C. 848/2017
28) C.C. 1031/2017
29) C.C. 1185/2017
30) C.C. 1343/2017
31) C.C. 1475/2017
32) C.C. 1678/2017
33) C.C. 81/2018
34) C.C. 171/2018
35) C.C. 295/2018
36) C.C. 434/2018
37) C.C. 501/2018
38) C.C. 531/2018
39) C.C. 1020/2018
40) C.C. 1216/2018
41) C.C. 1502/2018

APP
APP
Jayalakshmi N D

APP
K Devaraja
M Venkataswamy
APP
C N Narayan
C N Narayan
C N Narayan
APP
Lakshmana murthy N
APP
APP
APP
S M Hanumantha Rao

APP
APP
Padma A
APP
APP
APP
Lakshmana murthy N

Afternoon Session

42) C.C.	1627/2018	APP
43) C.C.	465/2019	APP
44) C.C.	467/2019	APP
45) C.C.	767/2019	Muniyappa R
46) C.C.	1730/2019	A G Nagaraja
47) C.C.	4799/2020	APP
48) C.C.	4801/2020	APP
ORDERS		
49) P.C.R.	122/2020	N V Harish
Body warrant		
50) C.C.	209/2013	
51) C.C.	2536/2019	APP
52) C.C.	2537/2019	APP
53) C.C.	2550/2019	APP
Call on		
54) C.C.	314/2007	
55) C.C.	643/2015	Mohan gowda
56) C.C.	1311/2017	APP
57) C.C.	243/2018	APP
58) C.C.	793/2018	APP
59) C.C.	217/2019	APP
60) Crl.Misc.	82/2021	Rajanna S
For Enquiry		
61) P.C.R.	117/2019	M Ramachandra Gowda
Hearing Before Charge		
62) C.C.	1638/2017	APP
63) C.C.	953/2018	APP
Summons to accused		
64) C.C.	105/2015	A C Subramanya and H N Srinivas murthy
65) C.C.	1858/2016	Lakshmana murthy N
66) C.C.	1886/2016	AV Amaranathan
67) C.C.	1210/2017	M Venkataswamy
68) C.C.	79/2018	Vijaya narayan
split up CC		
69) C.C.	274/2018	APP
Summons to accused		
70) C.C.	737/2019	Doddegowda H S
71) C.C.	1635/2019	Chandrashekar Reddy
72) C.C.	2545/2019	K G Ramakrishnaiah
73) C.C.	4807/2020	Shantaraja
74) C.C.	4894/2020	A C Subramanva

Afternoon Session,

75) C.C.	37/2021	APP
sworn statement		
76) P.C.R.	75/2019	Babu
77) P.C.R.	64/2021	KS Naresh Santhosh
78) P.C.R.	82/2021	B N Naveen Kumar
79) P.C.R.	91/2021	Harendra
Cross of pw		
80) C.C.	96/2016	P Muniraju
81) C.C.	26/2017	G Venkatappa
FINE LAVY WARRANT		
82) CrI.Misc.	34/2018	H M Govindaraju
Issue NBW to accused		
83) C.C.	56/2012	APP
84) C.C.	127/2015	V RAMANAPPA
85) C.C.	718/2016	K Shivashankar
86) C.C.	452/2017	Muniraju
87) C.C.	574/2017	APP
88) C.C.	1425/2017	Praveen kumar S
89) C.C.	1659/2017	N Girijamma
90) C.C.	330/2018	APP
91) C.C.	1225/2018	APP
92) C.C.	218/2019	APP
93) C.C.	220/2019	APP
94) C.C.	331/2019	A C Subramanya
95) C.C.	983/2019	Lakshmana murthy N
Issue summons through RPAD		
96) C.C.	2330/2019	Ravi Basanth gowda
97) C.C.	2331/2019	Ravi Basanth gowda
98) C.C.	265/2020	D Nagaraja Reddy
Notice to Respondent		
99) CrI.Misc.	100/2020	Narayanaswamy M
100) CrI.Misc.	240/2020	chandra naik t
101) CrI.Misc.	93/2021	Jayalkshamma
102) CrI.Misc.	94/2021	Jayalkshamma
OBJECTIONS		
103) CrI.Misc.	242/2016	TK Sampath kumar
104) C.C.	694/2017	Harendra